

ITEM NO.106

COURT NO.6

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 34696/2010

(Arising out of impugned final judgment and order dated 12-05-2010 in PIL No. 52/2007 12-05-2010 in PIL No. 52/2007 passed by the Gauhati High Court)

VOLUNTARY ARUNACHAL SENAA

Petitioner(s)

VERSUS

STATE OF ARUNACHAL PRADESH & ORS.

Respondent(s)

(IA No. 184112/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 136318/2019 - CLARIFICATION/DIRECTION, IA No. 49259/2021 - INTERVENTION APPLICATION & IA No. 136310/2019 - INTERVENTION/IMPLEADMENT)

WITH

W.P.(Cr1.) No. 165/2021 (PIL-W)

Date : 21-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Parties

Mr. Prashant Bhushan, AOR
Ms. Neha Rathi, Adv.
Mr. Kamal Kishore, adv.

Dr. I. M. Quddusi, Sr. Adv.
Mr. Ansar Ahmad Chaudhary, AOR
Mr. Jabar Singh, Adv.
Mr. Nishakant Ojha, Adv.
Mr. Prashant Kumar, Adv.
Ms. Shehla Chaudhary, Adv.
Mr. Md. Anas Chaudhary, Adv.
Mr. Jazib Siddiqui, Adv.
Mr. Mohammad Asim Khan, Adv.

Mr. Anil Shrivastav, AOR

Mr. Rakesh Dwivedi, Sr.Adv.*

Mr. Tushar Mehta, SG(NP)

Mr. K M Nataraj, A.S.G.(NP)
Ms. Ranjana Narayan, Adv.
Mr. Shailesh Madiyal, Adv.
Mr. T A Khan, Adv.
Ms. Swati Ghildiyal, Adv.
Mr. T S Sabarish, Adv.
Mr. Vatsal Joshi, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Vikas Singh, Sr. Adv.
Mr. Manish Goswami, Adv.
Ms. Deepeika Kalia, Adv.
Mr. Keshav Khandelwal, Adv.
Mr. Priyankoo Anjan Gogoi, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. Ansar Ahmad Chaudhary, AOR

Mr. Prashant Bhushan, Adv.
Ms. Neha Rathi, AOR
Mr. Kamal Kishore, Adv.
Ms. Kajal Giri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Today when the matters are called on for hearing, Mr. Singh, learned senior counsel appearing for the Respondent no.11 has produced a report in a sealed envelope. We shall consider the content thereof and for this reason we, list these matters on 11.10.2023.

(NIRMALA NEGI)
COURT MASTER (SH)
*appearance not given

(VIDYA NEGI)
ASSISTANT REGISTRAR